

No.: 3349/2021

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS
COURT, BIDAR

PROVISIONAL SELECTION LIST OF CANDIDATES FOR
THE POST OF PEON VIDE NOTIFICATION NO. 159/2018
DATED: 17/12/2018

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In pursuance to this office notification No. 159/2018 dated: 17/12/2018, on the basis of aggregate marks secured in the prescribed qualifications for the post of Peon, interview was fixed on merit basis in the ratio of 1: 10. On the basis of marks secured by the candidates in the interview held at Prl. District & Sessions Court, Bidar, the following provisional selection list of candidates is published today on this day 15/11/2021;

Local cadre

Sl. No.	Name and address of the selected candidate	Date of Birth	Selected to which category
01	Vittal S/o Dattappa Pyati, R/o village Mashal, Tq: Afzalpur, Dist: Kalaburagi 585217	22/07/1991	GM (O)
02	Rahul S/o Shivaraj, R/o Mudhol (B), Tq: Aurad-B, Dist: Bidar 585443	20/08/1992	GM (O)
03	Basamma D/o Malleshappa Banigol, C/o Shilpa @ Basamma W/o Veeranna Halli Ward No. 10, Vidyasagar Nagar, Tq: Yalbarga, Dist: Koppal: 583236	01/06/1987	GM (W)
04	Sinde Sachin S/o Ashok Sinde, R/o H. No. 52/53, Vidyanagar Colony, Opp: GND Engineering College, Mailoor Road, Bidar 585403	01/12/1998	SC (O)
05	Priyanka Sirse D/o Subhash, R/o Tadkal, Tq: Aland, Dist: Kalaburagi 585302	04/06/1997	ST (W)
06	Amar S/o Nagashetty, R/o Prabhakar Hadpad, H. No. MIG 2, 3 rd stage, Badepur Colony, Adarsh Nagar, Kalaburagi 585101	15/07/1995	II A (O)
07	Radhika W/o Suresh Valankar, R/o Kottur, Tq: Devadurga, Dist: Raichur 584111	08/12/1993	II A (R)
08	Shreedevi D/o Anneppa, R/o H. No. 1-78/79, Post: Nagoor, Tq: Dist: Kalaburagi 585322	15/08/1993	IIIB (W)

1. Under the category of GM (O), Five candidates of different categories have secured 9 marks, therefore senior most amongst them by virtue of their date of birth have been selected.
2. Under the category of GM (W), Eight candidates of different categories have secured 8 marks, therefore senior most amongst them by virtue of their date of birth has been selected.
3. Under the category of SC (O), one candidate has secured 9 marks, and Two candidates have secured 8 marks, therefore highest marks scorer has been selected.
4. Under the category of ST (W), Two candidates have secured 8 marks, but the senior most between them is not considered for the reason that she has not produced 371 (j) Certificate, therefore, next best candidate is selected.
5. Under the category of II A (O), Two candidates of have secured 9 marks, therefore senior most between them by virtue of their date of birth has been selected.
6. Under the category of II A (R), Four candidates of have secured 8 marks, therefore senior most amongst them by virtue of their date of birth has been selected.
7. Under the category of III B (W), Four candidates of have secured 8 marks, therefore senior most amongst them by virtue of their date of birth has been selected.
8. **If any candidate having any objection against the selection list, then he/she shall submit objection letter to this office within 7 days from the date of publication of selection list. Any objections received after 7 days from the date of publication will not be considered at any cost and same will be rejected.**
9. The selection of candidates is subject to verification of all original documents viz., VII Marks Card, SSLC Marks Card, 371(J) Local Certificate, Caste Certificate, Police Antecedent Verification etc.,
10. If any documents are found fake/forgery/not genuine, his/her selection will be cancelled without giving any notice.

11. If any candidate is found involving in Criminal Case upon police verification, his /her selection will be cancelled without giving any notice.
12. If any candidate is found having given false information in the application or submitted fake documents or has given false information during interview his/her selection will be cancelled without giving any notice.

Place: Bidar.

Date: 15-11-2021

Sun-Stop 15/11
(Kadloor Satyanarayanacharya)
Principal District & Sessions Judge,
Bidar 

